

**CENTRAL ADMINISTRATIVE TRIBUNAL,
BOMBAY BENCH, MUMBAI.**

**Contempt Petition No.68/2004
in
Original Application No.86/99.**

Date : 27th March, 2007.

**Coram : Hon'ble Shri A.K. Agarwal, Vice Chairman
Hon'ble Shri Jog Singh, Member (J).**

J.Y. Marne & 22 others

**.. Petitioners
(Org.Applicant)**

**(By Advocate Shri V.S. Masurkar on
behalf of Smt.N.V. Masurkar).**

Vs.

**1. Mr.Ajay Vikram Singh,
Secretary to the Govt. of India,
Ministry of Defence,
New Delhi - 110 011.
Street, New Delhi - 110 001.**

**2. Lt.Gen. Arun Prakash Chopra,
Commandant, National Defence
Academy, Khadakwasala,
Pune - 411 023
Copernicus Marg,
New Delhi - 110 001.**

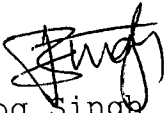
**.. Respondents/
Contemnors.
(Org.Respondents).**

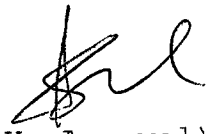
(By Advocate Shri R.R. Shetty).

**Order on Contempt Petition
{ By Hon'ble Shri A.K. Agarwal, Vice Chairman }.**

**Learned counsel for applicants submitted that
Hon'ble Supreme Court has vide its order dated
21.08.2006 have stayed the operation of the order of
Hon'ble High Court.**

In view of the above, Contempt Petition does not survive, it is dismissed accordingly.


(Jog Singh)
Member (J)


(A.K. Agarwal)
Vice Chairman.

H.